

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 112
TO BE ANSWERED ON 07.12.2022

FUNDING OF GRAM PANCHAYATS

112 SHRI S. KALYANASUNDARAM:
SHRI R. GIRIRAJAN:
SHRI M. MOHAMED ABDULLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government agrees with the view that a paradigmatic transformation has to be ushered in at all levels to optimize the functioning of the Gram Panchayats (GPs) to justify the time and money being invested by Government in the Gram Swaraj Abhiyan;
- (b) if so, the details of the initiatives that are proposed to be taken by Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): The Ministry of Panchayati Raj has been implementing the Rashtriya Gram Swaraj Abhiyan (RGSA) scheme, which mandates capacity building of elected representatives and functionaries to deliver on Sustainable Development Goals (SDGs) through participatory local planning at the Gram Panchayat level. The Ministry has adopted thematic approach for the Localization of SDGs (LSDGs) with nine themes integrating all 17 SDGs through concerted and collaborative efforts of Central Ministries and State Line Departments and other Stakeholders with 'Whole of Government and Whole of Society' approach. In furtherance to this, inter-ministerial consultations with the Nodal Ministries, regional workshops with States and consultative meeting with UN Agencies have been held to reinforce the collaborative endeavour for localizing SDGs through PRIs. The Ministry of Panchayati Raj is continuously working with the States and other stakeholders to take forward the LSDGs at gross-root level so as to optimize the functioning of the Gram Panchayats (GPs).

(c): Does not arise.
